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THE HIGH COURT OF KERALA

Tel No:0484-2562465
Fax No:0484-2562451

Kochi-682 031
Dated 25/05/2017

C3-45401/2017

OFFICIAL MEMORANDUM

Sub: Deputation to various bodies under Kerala State Legal Services Authority – Applications called for – Reg.

Ref: 1.Letter No.3140/D/2008/KELSA dated 19/05/2017 of the Member Secretary, Kerala State Legal Services Authority.
2.High Court O.M. No.C3-60471/2016 dated 09/03/2017.

Copy of the reference cited^{*} is forwarded herewith to the undermentioned officers and they are requested to obtain and forward applications for deputation from willing and eligible candidates working in their respective jurisdiction, subject to the following conditions:

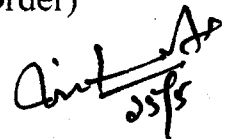
1. Deputation to bodies in the same district will be considered only in exceptional circumstances.
2. Detailed grounds for applying for deputation should be incorporated with proof in support, if any, in all applications.
3. The periods of all deputations in the service of the applicant with the bodies therein should be furnished.
4. If PSC ranked list is not available to fill up the resultant direct recruitment vacancy, then applications for deputations need not be forwarded.
5. In the case of Confidential Assistants, the District Judge/Chief Judicial Magistrate should furnish NOC for deputation only in exceptional circumstances subject to the directions in the OM cited 2nd above bearing in mind that if work of the Court is effected in any manner consequent to the deputation, the officer furnishing NOC is bound to submit

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explanation.

6. The District Judge/Chief Judicial Magistrate shall also report as to how the work of the Court will be managed during the period between the date of relief and the date of joining of a substitute/fresh hand in the event of deputation.
7. The applications should contain Bio-data, NOC and statement under Rule 144, Part I, KSRs, so as to reach this Office on or before 09/06/2017.

(By Order)



A. Victor
Assistant Registrar

To

- All the District Judges
- All the Chief Judicial Magistrates
- ✓ The IT Section, High Court (for publishing in the High Court website)
- The File.

Copy to

The B Section, High Court.



KERALA STATE LEGAL SERVICES AUTHORITY

Niyama Sahaya Bhavan, High Court Compound, Ernakulam, Kochi - 682031
Tele/ Fax: 2396717, Email: kelsakerala@gmail.com, Website: www.kelsa.nic.in

No.3140/D/2008/KELSA

19.5.2017

To

The Registrar (Subordinate Judiciary),
High Court of Kerala,
Ernakulam.

Sir,

Sub: - Filling up of posts in the District Legal Services Authorities
and Permanent Lok Adalat, Ernakulam - reg.

Ref: - 1. Kerala State Legal Services Authority Rules, 1998.
2. Notification No.4 of 2017 dated 19.5.2017 of the Kerala State Legal Services
Authority.

The Kerala State Legal Services Authority intends to fill up the following vacancies by way of deputation from applicants who are qualified to these posts and willing to serve on deputation. Notification is enclosed herewith.

It is requested to bring the matter to the notice of the staff of the subordinate Judiciary, both Civil and Criminal. The bio-data and statement under Rule 144 Part I K.S.R. of willing and eligible candidates, together with the No Objection Certificate may be forwarded so as to reach this office **on or before 19.6.2017**

Yours faithfully

K.Sathyan
Member Secretary
(District Judge)

Encl:- Notification.



KERALA STATE LEGAL SERVICES AUTHORITY

Niyama Sahaya Bhavan, High Court Compound, Ernakulam, Kochi - 682031

Tele/ Fax: 2396717, Email: kelsakerala@gmail.com, Website: www.kelsa.nic.in

19.5.2017

NOTIFICATION NO.4 OF 2017

The following posts in various Legal Services Institutions in Kerala will be filled up by deputation. The bio-data and statement under Rule 144 Part I K.S.R. of willing and eligible candidates, together with the No Objection Certificate from the Head of the Department shall be forwarded so as to reach this office on or before **19.6.2017**.

Office of the District Legal Services Authority

Sl.No.	Name of Post	No. of post vacant	Station	Method of Appointment
1	Clerk cum Typist	1	Manjeri	By deputation from the category of Typist Gr.II from any Government Department
2	Office Attendant	1	Thrissur	By deputation from the category of Peon in the Law Department or similar category of officers from any other subordinate services.

Permanent Lok Adalat

Sl.No.	Name of post	No. of post vacant	Station	Method of appointment
1	Bench Assistant	1	Ernakulam	By deputation from the category of UD Clerk from the State Subordinate Judicial Service or from High Court service
2	Confidential Assistant	1	Ernakulam	By deputation from the category of Confidential Assistant from the State Subordinate Judicial Service or from High Court service
2	Office Attendant	1	Ernakulam	By deputation from the category of Office Attendant from the State Subordinate Judicial Service or from High Court service


K.Sathyan

Member Secretary
(District Judge)